NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

CA(CAA) No. 153/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 10.11.2017

Name of the Company:

Yash Infra Realty Pvt. Ltd.

Section of the Companies Act:

Section 230-232 of the Companies Act, 2013

SIGNATURE S.NO. NAME (CAPITAL LETTERS) REPRESENTATION **DESIGNATION**

1. Manuella Karne

Advocate

2. Yuvraj Flakore Advocate Applicant

Learned Advocate Ms. Dharmishta Raval with Learned Advocate Mr. Thakore present for Applicant.

Heard arguments of Learned Counsel for Applicant.

Order reserved.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 10th day of November, 2017.